

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CP-213/2016**

**IN THE MATTER OF:**

Hanuman Buildwel Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 391(2) & 394 of the Companies Act**

**Order delivered on 24.11.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Shri R. Varadharajan,**

**Hon'ble Member(Judicial)**

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**ORDER**

By Order of the Bench, the matter is listed on 01.12.2017.

  
**(Nirmala Vincent)**  
**Court Officer**

24.11.2017  
V. Sethi